NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 113(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Naveen Kapoor Vs. M/s Prima Technologies Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

Present:

Mr. Mayank Kumar, Advocate

Mr. Shambhu Chaturvedi, Advocate

ORDER

An application has been filed by the applicants. Notice has been accepted by the Counsel for the Respondent for the date already fixed i.e. 19th December, 2017. This application will be considered at the time of final disposal of the CP.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)